



2026:AHC:26658-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD**  
**CRIMINAL MISC. WRIT PETITION No. - 385 of 2026**

Aryan Alias Kushal Yadav

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

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|---------------------------|---|---------------------------|
| Counsel for Petitioner(s) | : | Purushottam Pandey        |
| Counsel for Respondent(s) | : | G.A., Rajesh Kumar Mishra |

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**Court No. - 45**

**HON'BLE RAJIV GUPTA, J.**  
**HON'BLE ACHAL SACHDEV, J.**

1. Learned counsel for the respondent no.3 has filed short counter affidavit today in Court, which is taken on record.
2. Heard learned counsel for the petitioner, learned AGA for the State, Shri Rajesh Kumar Mishra, learned counsel for the respondent no. 3 and perused the record.
3. After some arguments, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
4. Learned AGA for the State as well as learned counsel for the respondent no.3 has no objection to the said prayer.
5. In view of the statement made, this writ petition is **dismissed** as withdrawn.

**February 6, 2026**

Nadim

**(Achal Sachdev,J.) (Rajiv Gupta,J.)**